

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:251
ANSWERED ON:09.07.2014
SAGGING OF NOIDA METRO STATION
Dhruvanarayana Shri Rangaswamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has appointed any panel to look into the incident of sagging of Noida metro station;
- (b) if so, the details thereof;
- (c) whether the panel has submitted its findings;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the stringent action taken/proposed to be taken for negligence / deficiency?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) & (b): No, Madam. However, Delhi Metro Rail Corporation Ltd (DMRC) has informed that an enquiry team consisting of Chief Engineer (Planning), DMRC, Chief Engineer (Design), DMRC and Chief General Manager (Civil), DMRC investigated the occurrence of sagging at Noida metro station.

(c): The enquiry team constituted by DMRC has submitted its report.

(d): DMRC has informed that cracks were found in balanced cantilever cross girder of NOIDA City Centre metro station. First and last cantilever cross girders developed cracks in arms supporting down line platform of NOIDA City Centre metro station leading to sagging of Delhi end of Platform. The enquiry report has brought out the occurrence of cracks due to non-adherence to structural drawings w.r.t. placement of reinforcement on the part of contractor and lack of supervision by DMRC representatives.

(e): Shri Sanjay Varshney, Executive Engineer and Shri Vikas Tyagi, Junior Engineer of DMRC have been found responsible for not being watchful in supervising the construction at this location. The service of Shri Vikas Tyagi, Junior Engineer has been terminated. Disciplinary Action under major penalty against Shri Sanjay Varshney, Executive Engineer, DMRC has been initiated. For development of cracks in the arm of the balanced cantilever beam of NOIDA City Centre station, the legal options are being explored against contractor i.e. M/s Gammon India Ltd. whose Defect Liability Period of works has been over long ago.